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FEDERATION OF CONSUMER AND SERVICE ORGANIZATIONS

Promoted exclusively to deal with the pressing issues..

(Regd. No.CAG/01/2016 as a Consumer advocacy group with TRAI)

No.5, 4th Street, Lakshmipuram,
Tiruchirappalli – 620 010. T.N. State .

The Chairman,

Telecom Regulatory Authority of India,

New Delhi – 110 011.

20.12.2017

Kind attention: Shri Kaushal Kishore, Advisor (F & EA)

Dear Sir,

Sub: forward our view in draft amendment in Telecommunication Mobile
Number Portability Transaction Charge and Dipping Charge
(Amendment) Regulations, 2017 – reg:

At outset, we express our sincere thanks and appreciation to TRAI for taking initiative to reduce the Port Transaction Charges from Rs.19/- to Rs.4/-. In the Explanatory Memorandum; it clearly justified the reduction of charges.

We whole heartily welcome the draft amendment and it would be amended in the larger interest of telecom consumers.

Thanking You, Sir,

Yours Sincerely,

M. Sekaran.

President.

Member, CAG with TRAI..